

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 325**  
ANSWERED ON 05.02.2024

**Funds Allocated to Wildlife Sanctuaries**

325: SHRIMATI CHINTA ANURADHA:  
SHRI KURUVA GORANTLA MADHAV:  
SHRI MADDILA GURUMOORTHY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

- (a) the details of the funds allocated by the Government to Wildlife Sanctuaries and National Parks in Andhra Pradesh, along with the amount disbursed and utilised during the last three years;
- (b) whether the Government has any plans to build and promote more National Parks in the country including the said State;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has any plan to accept the proposal of State Government of Andhra Pradesh for declaring the Kondakarlava wetland as a protected site to avoid its degradation or encroachment and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The Ministry provides financial assistance to States/UTs for management of wildlife and development of their habitats under the Centrally Sponsored Scheme 'Development of Wild Life Habitats'.  
No funds have been released to State of Andhra Pradesh under the Scheme during the last three years.
- (b) to (d) As per the provisions of Wild Life (Protection) Act, 1972, the State Government is empowered to declare Protected Areas in their respective States, including wetlands as protected areas.

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